

NOTICE

As directed, kindly take notice that the D.B.-I comprising Hon'ble the Chief Justice & Hon'ble Mr. Justice Harish Kumar will take up the following case today i.e. on 5th May, 2026 at 2:15 P.M. in Chief Justice's Court (Main Building).

FOR JUDGEMENT

1. L.P.A/238/2025 LPA	10 THE STATE OF BIHAR AND ORS VS RAJESH KUMAR SINGH AND ORS	SANJAY KUMAR (AC TO AAG 4) ROHIT KUMAR DHIRENDRA SINGH	DHIRENDRA SINGH DIKSHA SINGH MANISH KUMAR NO 13 ROHIT KUMAR SHREYA ROHIT KUMAR SHREYA SUNIL KUMAR PANKAJ KUMAR ASHOK KUMAR GUPTA DIKSHA SINGH MANISH KUMAR NO 13 DHIRENDRA SINGH DIKSHA SINGH MANISH KUMAR NO 13 DHIRENDRA SINGH DIKSHA SINGH MANISH KUMAR NO 13 DHIRENDRA SINGH
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Patna High Court

Dated, 5th May, 2026

By order of Hon'ble Court

Sd/-

**(Pranaw Shankar)
Joint Registrar (List)**

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